CENTRAL ELECTRICITY REGULATORY COMMISSION **NEW DELHI**

Petition No.239/AT/2025

Subject : Petition under Section 63 of the Electricity Act, 2003 for adoption

of tariff for 1200 MW Solar PV Power Projects connected to the System and selected interState Transmission competitive bidding process as per the Guidelines dated 28.7.2023 of the Ministry of Power, Government of India, as

amended from time to time.

Petitioner : NTPC Limited (NTPC)

Respondents : Illuminate Hybren Private Limited and Ors.

Date of Hearing : **8.5.2025**

: Shri Jishnu Barua, Chairperson Coram

> Shri Ramesh Babu V., Member Shri Harish Dudani, Member

Shri Ravinder Singh Dhillon, Member

Parties Present : Ms. Shikha Ohri, Advocate, NTPC

Shri Kartik Sharma, Advocate, NTPC

Ms Kavya Sharma, Advocate, SAEL Industries

Record of Proceedings

Learned counsel for the Petitioner submitted that the present Petition had been filed for the adoption of tariff for the 976 MW Solar PV Power Projects connected with the Inter-State Transmission System and selected through the competitive bidding process as per the "Guidelines for Tariff Based Competitive Bidding Process for Procurement of Power from Grid Connected Solar PV Power Projects" dated 28.7.2023 read with the subsequent amendments thereto issued by the Ministry of Power, Government of India. Learned counsel further submitted that the Petitioner has filed its compliance affidavit dated 2.4.2025 as per the directions issued vide Record of Proceedings for the hearing dated 20.3.2025.

2. Considering the submissions of the learned counsel for the Petitioner, the Commission reserved the matter for order.

> By order of the Commission Sd/-(T.D. Pant) Joint Chief (Law)